

OFFICE OF THE DISTRICT & SESSIONS JUDGE: RUPNAGAR.

ORDER

Dated 29/11/17

On account of some administrative reasons, the written test to fill up three posts of Clerks on Adhoc basis which was scheduled to be held on 02-12-2017 at 10.00 A.M onwards is hereby postponed and the said test will now be held on 03-12-2017 at 10.00 A.M. in Shivalik Public School, Rupnagar. All the candidate concerned are directed to report at Shivalik Public School Rupnagar on 03-12-2017 at 9.00 A.M sharp. A copy of this order be displayed on the notice Board of this office.

All concerned be informed accordingly.

Sd/-

DISTRICT & SESSIONS JUDGE  
RUPNAGAR.

Endst.No. 14358-60 Dated, Rupnagar, the 29 November, 2017.

Copy forwarded to :-

1. Mrs. Manisha Jain, Addl. District & Sessions Judge, Rupnagar - cum- chairperson of the committee constituted to conduct the above said test.
2. Mrs. Jasbir Kaur, Civil Judge( Sr. Divn.) Rupnagar -cum- member of the committee constituted to conduct the above said test.
3. System officer of this office with the direction to intimate the candidate concerned through Text Message on Mobile Numbers provided by them and also upload this order on the website of this office.

For information and necessary action.

  
DISTRICT & SESSIONS JUDGE  
RUPNAGAR.

14360

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